Date: Oct 10, 2025

Public consultation no. C2R/2025-26/277

RBI invites public comments on the draft "Reserve Bank of India (Asset Reconstruction Companies – Treatment of Wilful Defaulters and Large Defaulters) Directions, 2025"

With a view to consolidate the existing regulatory instructions on the topic on an 'asis' basis, the draft of Reserve Bank of India (Asset Reconstruction Companies – Treatment of Wilful Defaulters and Large Defaulters) Directions 2025 has been issued for public comments.

Additional comments or any attachments may also be submitted by email at <a href="mailto:feedbackconsoldor@rbi.org.in">feedbackconsoldor@rbi.org.in</a>.

Last date for submission of comments is November 10, 2025.

**Draft Direction: PDF (279.01 KB)**